




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-02-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/149/2016
NAME OF THE PETITIONER(S) : C PONMALAR
NAME OF THE RESPONDENT(S) : LEATHER EXPORTS HOUSE INDIA PVT LTD & 3
ORS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM
	P. Siva Sakthi for Mr. B. Dhanaraj	Counsel for Respondent 3, 2(a), 2(b), 2(d)	
	P. JAYANTHI	Counsel 2(c) Respondent	
3)	for KS R & Co. S. Manjula Devi M.K. Preetha	for Petitioners.	

ORDER

Due to administrative exigencies in relation to sitting in Bench-II, the matter could not be taken up today. Post this matter on **17.04.2020.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)